

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Tuesday the 20<sup>th</sup> day of June 2023 at 10.30 a.m**  
**(PHYSICAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 104/2023 For Condone Delay IA No. 378/2023 For Stay IA No. 379/2023	The Superintending Engineer Vs Parikh Fabrics Pvt. Ltd	Mr. B Dhanraj	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateswara Rao Vs Bank of Maharashtra & Anr.	Ms. S Manjula Devi	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 137/2021	M. Rafi Vs M/s. Spectrum Hi- Style Shoppers Private Limited	Mr. G Vairava Subramanian	Mr. M Sreedhar Mr. M Ganesh Babu

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	
6	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Raman Kumar
7	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao R2 Party in Person
8	Comp App (AT) (CH) No. 100/2022 For Condone Delay IA No. 832/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran
9	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr. <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Anant Merathia For Caveator/R2
10	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia For Caveator/R2

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 346/2021 For Exemption IA No.717/2021 For Stay IA No. 718/2021	Assistant Commissioner of Central Tax Vs Sreenivasa Rao Ravinuthala & Anr	Mr. P Rajkumar Jhabakh	Mr. Shabbeer Ahmed- R1

12	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana- R2 Mr. P Giridharan- R3
13	Comp App (AT) (CH) (Ins) No. 48/2023 IA No. 289/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayana	Mr. M Ramu
14	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416 & 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh-R1/Liquidator Mr. Bhagavath Krishnan- R2
15	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
16	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361 For Interim Injunction IA No. 362/2022	UCO Bank Vs. G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s. J Sagar Associates Mr. Vinod Kumar
17	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Private Limited	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
		<b>WITH</b>		
18	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs Mr. G Madhusudanan Rao, Liquidator, M/s. Servomax India Private Limited	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
19	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar

20	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Ors.	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3
21	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors	Mr. B Thilak Narayanan	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3
22	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana & 4 Ors  <b>WITH</b>	Mr. B Arvind	Mr. S. Satyanarayanan- R1
23	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana  <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan
24	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 For filing IA No. 202/2021 For Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana & Anr	M/s Tanya Kapoor	Mr. S. Satyanarayanan R1 Mr. MS Viswanathan- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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